

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 338
(TO BE ANSWERED ON THE 27th March 2018)

GROUNDING OF A320 (NEO) AIRCRAFTS

*338. DR. T. SUBBARAMI REDDY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether orders were issued by the Directorate General of Civil Aviation (DGCA) to ground all A320 (neo) aircrafts in the country, as these have flawed engine;
- (b) how many such aircrafts are in operation by each airline in the country;
- (c) whether Indigo Airlines also grounded same aircrafts recently, if so, the details thereof;
- (d) whether any test check and safety audit were conducted on A320 aircraft to ensure their air worthiness, if so, the details thereof; and
- (e) if not, how DGCA ensures that such aircrafts are in air worthy condition for the passengers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) to (e) A statement is laid on the table of the House.

Statement referred in reply to Part (a) to (e) of Rajya Sabha Starred Ques. No. 338 regarding "Grounding of A320 (neo) aircrafts" to be answered on 27.03.2018.

(a) DGCA has issued order to ground Airbus A320 neo aircraft fitted with PW 1100 engines having Engine Serial No. (ESN) 450 and beyond. Remaining aircraft installed with ESN below 450 are in operation.

(b) and (c) No. of Airbus A320 Neo aircraft in operation by each airline in the country are as follows:

Airline	No. of Aircraft in operation	Aircraft Grounded	Total
IndiGo	24	08	32
Go Air	11	02	13

(d) and (e) DGCA accepts the Type Certificates (TC) on PW1100 engines issued by FAA/EASA and ensures that Instructions for Continuing Airworthiness (ICA) received from FAA/ EASA are complied with.

In order to ensure ICA Compliance, DGCA approves Aircraft Maintenance Programme (AMP) of aircraft and engines based on manufacturers' guidelines and introduces additional requirements based on in-service experience of airlines to mitigate the identified issues, if any.

Further, Airworthiness of all aircraft including those operated by Indigo and Go Air is ensured by carrying out periodic Airworthiness Review, planned/unplanned inspections and periodic regulatory audits.
